

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH,
ALLAHABAD.

Dated: Allahabad, the 4th day of May, 2001.

Coram: Hon'ble Mr. S. Dayal, A.M.

Hon'ble Mr. Rafiq Uddin, JM

ORIGINAL APPLICATION NO. 541 OF 2001

Dr. Usha Kiran,
w/o Dr. Suresh Kumar,
posted as Divisional Medical Officer,
Northern Railway Health Unit,
Varanasi.

..... Applicant
(By Advocate Sri D.S. Srivastava)

Versus

1. Union of India through Director General Medical, Rail Bhawan, New Delhi.
2. Chief Medical Director, Baroda House, New Delhi.
3. Chief Medical Superintendent, Northern Railway Divisional Hospital, Char Bagh, Lucknow.
4. Dr. P.L. Verma, Chief Medical Superintendent IIInd Northern Railway Divisional Hospital, Char Bagh, Lucknow.

..... Respondents
(By Advocate: Sri A.K. Gaur)

O R D E R (ORAL)

(By Hon'ble Mr. S. Dayal, AM)

This application has been filed by the applicant, seeking direction to the respondents to frame a policy for taking relieving duty from the Divisional Medical Officers equitably.

lhe

Contd..2

2. The case of the applicant is that there are four Medical Officers, who are posted at Lucknow as relief Medical Officers. The applicant is posted at Health unit, Northern Railway, Varanasi, Cantonment and has never been posted as Reliever Medical Officer. The applicant is also a heart patient, yet she is being compelled to perform relieving duty and had been sent to Pratapgarh and Jaunpur. The applicant has narrated other difficulties besides her heart ailment and looking after of her son who is 9 years of age. We are of the view that this is the matter which falls within the purview of the respondents. The applicant has made a representation to the Chief Medical Superintendent, Northern Railway, Lucknow, who is Respondent No.3 in this case on 27.12.2000. The respondents shall consider the representation of the applicant and furnish her reply within a period of 8 weeks from the date of receipt of a copy of this order. O.A. stands disposed of. No order as to costs.

Danreder
J.M.

Haig
A.M.

Nath/